

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (NEW DELHI DISTRICT)  
PATIALA HOUSE COURTS: NEW DELHI**

**ADDENDUM**

In continuation to the earlier order no. 15782-847/Bail/Judl./NDD/PHC/ND, dated 20.12.2016. I District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi hereby authorize Sh. Raj Kapoor, ASJ-03, New Delhi District to hear and dispose of Bail/Urgent Criminal applications under section 10(3) of the criminal procedure code, 1973 pertaining to the Police Stations Mandi House Metro & Central Secretariat Metro for the month of January 2017 w.e.f. 02.01.2017 to 31.01.2017, in accordance with law.

**(AMAR NATH)  
DISTRICT & SESSIONS JUDGE  
NEW DELHI DISTRICT**

No. 16519-84 /Bail/Judl./NDD/PHC/ND dated, New Delhi the 26/12/16.

Copy forwarded for information and necessary action to :

- 1.The Registrar General, Hon'ble Delhi High Court, New Delhi.
- 2.All the District & Sessions Judges, Delhi/New Delhi.
- 3.All the Judicial Officers, New Delhi District, Patiala House Courts, New Delhi.
- 4.The In-Charge, Bail & Filing Section, Administration Branch, NDD, PHC, New Delhi.
- 5.The Director, Directorate of Prosecution, Govt. of NCT of Delhi, Tis Hazari, Delhi.
- 6.The Chief Prosecutor, New Delhi District, PHC, New Delhi.
- 7.The Reader to undersigned.
- 8.The In-Charge, Lock-Up, Patiala House Courts, New Delhi.
- 9.The PRO/APRO, New Delhi District, Patiala House Courts, New Delhi.
- 10.The Web Site Committee, Hindi & English, Tis Hazari Courts, Delhi.
- 11.All the Secretary, Bar Association, Delhi/New Delhi.

*Amar Nath*

**DISTRICT & SESSIONS JUDGE  
NEW DELHI DISTRICT**